

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C) No(s). 37468/2016

PIYUSH KUMAR MISHRA

Petitioner(s)

VERSUS

STATE OF U.P. AND ORS

Respondent(s)

(with interim relief and office report)

Date : 06/02/2017 This petition was called on for hearing today.

For Petitioner(s)

Mr. Dhruv Sood, Adv.
Mayank Pandey, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The Ld. Advocate, Mr. Gaurav Srivastava, appearing on behalf of Mr. M.R. Shamshad, Advocate-on-Record appears for respondent No.1. He seeks time to file vakalatnama and counter affidavit. Be filed within four weeks' time.

None appears for respondent Nos.2 and 4, despite due service.

Await service/track report in respect of respondent Nos.3 and 5.

List again on 3.3.2017.

(PAWAN DEV KOTWAL)
Registrar